



## SUPREME COURT OF INDIA

**Re: Proposal of transfer of Mr Justice Shamim Ahmed, Judge,  
High Court of Judicature at Allahabad.**

On 21 August 2024, the Collegium proposed the transfer of Mr Justice Shamim Ahmed, Judge, High Court of Judicature at Allahabad, to the Madras High Court, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted one of the Judges of the Supreme Court who, being conversant with the affairs of the High Court of Judicature at Allahabad, is in a position to offer views on the proposed transfer. We have also consulted the Chief Justice of the High Court of Judicature at Allahabad and the Acting Chief Justice of the Madras High Court.

Mr Justice Shamim Ahmed, however, by a representation dated 22 August 2024 has requested reconsideration of the proposal for his transfer to the Madras High Court.



We have considered the request made by Mr Justice Shamim Ahmed in his representation. The Collegium does not find any merit in the request made by him. The Collegium, therefore, resolves to reiterate its recommendation dated 21 August 2024 to transfer Mr Justice Shamim Ahmed to the Madras High Court.

( Dhananjaya Y Chandrachud ), CJI

( Sanjiv Khanna ), J

( B R Gavai ), J

( Surya Kant ), J

( Hrishikesh Roy ), J

30 August 2024